

Register of Citizens in the Country a proposal for preparing National or at least in the areas adjoining to Pakistan and Bangladesh were heavy infiltration is taking place during the last few years as in Assam; and

(b) Whether Government propose to issue identity cards to persons living in border areas ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) No, Sir.

(b) A proposal to introduce identity cards in border areas is under consideration of the Government.

Hoisting Of Pakistani flag in Kashmir

1927. SHRI ASHWANI KUMAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Pakistani flag was hoisted at a number of places in Kashmir valley on the 14th August, 1985 and slogans of "Pakistan Zindabad" were raised; and

(b) if so, the number of places where this had happened and what steps have been taken by the state, Central Governments in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) and (b) As per reports received from the Government of Jammu & Kashmir, Pakistani flags were hoisted at six places and pro-Pakistani slogans were raised at two places. The Pakistani flags were promptly removed by the police and 52 persons were arrested. The Government of Jammu and Kashmir have been asked to take appropriate action in the matter.

Amnesty Internationals report regarding arrests in Punjab

1928. SHRI M. S. GURUPADA-SWAMY : Will the Minister of

HOME AFFAIRS be pleased to state

(a) whether it is a fact that the recently published report of the Amnesty International has voiced concern over the arrest several thousands of people in Punjab in 1984 ;

(b) whether the report has criticised Government for not allowing its delegates to India to meet professional involved in the protection of human rights; and

(c) if so, what are the reasons for refusing a visa to delegate of the Amnesty International ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) to (c) Government have seen the Amnesty International Report 1985-covering the period January to December, 1984. It *Inter-alia* contains distorted comments about arrests and detentions. The visa to a delegate of the Amnesty International to visit India was refused in the public interest.

Anti Indian activities in Kashmir

1929. SHRI MURLIDHAR CHANDRAKANT BHANDARE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the growing anti-Indian activities in the Kashmir valley ; and

(b) what steps have been taken to counter such activities ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) and (b) The Government are aware of the anti-Indian activities in the Kashmir valley. Wherever necessary such incidents are brought to the notice of the State Government for taking appropriate action.